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Date: 27.1.95 [Per M.R. Kolhatkar H.A.]

Mr. H. A. Mahalle for the
applicant, Mr. R. K. Shetty for the
respondents.

Counsel for the applicant
seeks leave to withdraw the
application.

The O.A. is disposed of

✓ as withdrawn.

M.R. Kolhatkar
(M.R. Kolhatkar)
H.A.

27/1/95
Order/Judgement despatched
to Applicant, Respondent (s)
on 7/2/95

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Vakalatnama filed
by Shri R. K. Shetty,
Adv. for R. M. 1 to 2
on 27/1/95.

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